

(ग) इस कागज पर पाठ्य-पुस्तकों के मुद्रण का व्यय कौन वहन करेगा ;

(घ) इस कागज से छपी पुस्तकों, जो प्राथमिक कक्षाओं के गरीब और जरूरत-मन्द बच्चों को मुफ्त देने की व्यवस्था है उसके अन्तर्गत केन्द्र व राज्य के व्यय का भार क्या होगा ; और

(ङ) गरीब व जरूरतमन्द बच्चों की परिभाषा क्या है ?

शिक्षा मंत्री (डा० का० ला० श्रीमाली):

(क) पांच वर्ष तक आस्ट्रेलिया से २,००० टन और स्वीडन से ८,००० टन कागज प्रति वर्ष प्राप्त होता रहेगा। इस समय अन्य किसी देश के साथ कोई बातचीत नहीं चल रही है।

(ख) कागज का वितरण अलग अलग राज्यों की आवश्यकताओं के आधार पर किया जाएगा। राज्य-वार वितरण दशनि वाला एक विवरण संलग्न है।

(ग) राज्य सरकारें।

(घ) इस योजना के लिये कोई केन्द्रीय सहायक-अनुदान नहीं है।

(ङ) स्थानीय परिस्थितियों को ध्यान में रखते हुए, इसका निर्णय करना प्रत्येक राज्य सरकार का अपना कार्य है।

विवरण

स्वी न तथा आस्ट्रेलिया की सरकारों से कागज की जो मुफ्त भट प्राप्त होगी उसका राज्य-वार विवरण

क्रम संख्या राज्य का नाम कागज का परिमाण (टनों में)

	आस्ट्रेलिया	स्वीडन से	से
१. आन्ध्र प्रदेश	८४४	२११	
२. असम	२६८	६७	
३. बिहार	५५२	१३८	
४. जम्मू और काश्मीर	२८८	७२	
५. केरल	५२	१३	

६. मध्य प्रदेश	५००	१२५
७. मद्रास	५२४	१३१
८. महाराष्ट्र	४३२	१०८
९. मैसूर	४६८	११७
१०. उड़ीसा	१४४	३६
११. पंजाब	६०४	३०१
१२. राजस्थान	२६६	७४
१३. उत्तर प्रदेश	६८०	१७०
१४. पश्चिम बंगाल	५४८	१३७
१५. भारत सरकार और संघीय क्षेत्रों के प्रयोग के लिये सुरक्षित	१५००	३००
जोड़	८०००	२०००

Use of Red Number Plates and Flags in Cars by Ex-Rulers

552. **Shri Daji:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the former princes are still allowed to use distinctive Red Colour Plates on the motor cars and also their own flags; and

(b) if so, when Government propose to do away with this practice?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) Yes. This is one of the privileges guaranteed to the Rulers of former Indian States in the Agreements of merger executed with them.

(b) There is no proposal to do so.

National Small Savings

553. } **Shri S. B. Das:**
 } **Shri Subodh Hansda:**
 } **Shri Basumatari:**
 } **Shri S. C. Samanta:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that there

is a trend towards fall in national small savings;

(b) if so, the reason therefor; and

(c) since when such fall has started?

The Minister of Finance (Shri Morarji Desai): (a) to (c). The net collections in 1961-62 amounted to Rs. 91 crores as compared to Rs. 105 crores in 1960-61. The large increase in 1960-61 was due mainly to a diversion of the deposits in the Post Office Savings Banks, a trend which has been partly reversed in 1961-62, following the revival of the public confidence in the commercial banks. It is not, therefore, correct to assume that there has been any continuing trend of a decline in these collections.

Gold From Kolar Kept in Reserves

554. Shri Rameshwar Tantia: Will the Minister of Home Affairs be pleased to state:

(a) the reasons for Government's decision to keep the gold from Kolar in official reserves instead of selling it in the open market; and

(b) what is the extent of the stagnation of finances under such an arrangement?

The Minister of Finance (Shri Morarji Desai): (a) The gold is being acquired to augment the country's foreign exchange reserves.

(b) An amount of Rs. 21.08 crores has been invested in the acquisition of gold from the gold mines in Mysore during the period July 1958 (the date from which the Central Government started acquiring the gold) to March 1962.

Delhi Police Lock-Ups

555. Shri Surendra Pal Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether Government's attention has been drawn to the complaints in the daily papers regarding the over-

crowding and insanitary conditions inside the Delhi Police lockups; and

(b) if so, how far these complaints are correct, and what steps are being taken to improve matters?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). Government have seen the report in question. There is no substance in the allegation that the Police lock-ups are over-crowded or insanitary.

Selection Grade for Assistants

**556. { Shri Surendra Pal Singh:
Shri D. C. Sharma:**

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have taken any final decision regarding 'Selection Grade' for Assistants;

(b) if so, what is the proposed grade; and

(c) whether there is any minimum period of service for that?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). The matter is still under consideration.

Fire Accidents in Delhi

**557. { Shri Basumatari:
Shri Bishanchander Seth:**

Will the Minister of Home Affairs be pleased to refer to his statement made in the Lok Sabha on the 5th June, 1962 regarding fire in Connaught Place, New Delhi and state:

(a) whether enquiries have since been made;

(b) if so, the details thereof; and

(c) what measures Government have taken to avoid recurrence of such incidents in future?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). Enquiries were made in the matter. Replies have been